

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. C.P.(IB) 4048(MB)/2018

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2022**

NAME OF THE PARTIES: Bank of Baroda (Dena Bank)
 V/s
 Team Interventure Exports (India) Pvt
 Ltd

APPEARANCE :

FOR THE FINANCIAL CREDITOR : Mr. Anup Khaitan

FOR THE CORPORATE DEBTOR : Absent

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **23.12.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
30.11.2022
Sushil

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)